



FORM No. - 4
See Rule (12)

A

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 1406 of 2003
Applicant (s) T. R. Hati Respondent (s) U.O.I. & ors
Advocate for Applicant (s) M/s. Ajaya Kr. Nanda Advocate for Respondent(s) _____

S. Rath
N.B. Pattanayak
B.P. Das
R.R. Muduli

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
9.P.O. for Rs. 50/- fee. Defects pointed out in Scrutiny Sheet. For consideration pt. <u>B</u> 30.1.04 S.O./LD <u>Bh</u> 3.2.04 Regr. Please copy in duplicates <u>5007</u> 3/2/04 Defects removed. For Registration pt. <u>D</u> 12.2.04 <u>_____</u> 13/2/04	REGISTER <u>_____</u> 13/2/04 16.2.04 Heard Shri A.K. Nanda, l.d. Counsel for the applicant and Shri S.B. Sena, l.d. for the Respondents. On perusal of the grounds of the application, it appears that the applicant has sole grievance against Chanaabahal Gram Panchayat under Nuribahal Block. Since the Gram Panchayat is not coming within the Jurisdiction of the Tribunal, therefore, any dispute arising therefrom can not lie before this Tribunal. It the applicant is so advised, he may

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission & Interim
order - copy served.

Renew

13/2/04

Or. dt. 16.02.04

Copies of order
prepared for counsels
for both sides.

4/3

80413 (1)

move the appropriate forum.

With this, the OA is dismissed.
No costs.

Vice-Chairman (T)

Vice-Chairman (CA)